

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) and (c). Information is being collected and will be laid on the Table of the Lok Sabha as early as possible.

(b) Post boxes are provided in P.O.'s where there is a public demand for them subject to availability of post box cabinet and space in the office for their installation.

EXPORT OF TELEPRINTERS

4785. SHRI BISHWANATH ROY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether India is in a position to export teleprinters: and

(b) if so, whether Indian teleprinters have any demand in any country?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) Yes.

(b) Under the collaboration agreement entered with M/s. Olivetti of Italy, exports of teleprinters by the Hindustan Teleprinters Limited, Madras, is permitted to a limited number of countries only viz., Afghanistan, Burma, Cambodia, Ceylon, Laos, Viet-Minh, Pakistan and Nepal, upto 25-8-70. The Hindustan Teleprinters Limited will be free to export teleprinters to any country only after that date. The Company have, however, received orders for the supply of teleprinters and ancillaries worth about Rs. 2.4 lakhs from the Ceylon Government which are being executed.

REDUCTION OF PREMIUM ON LAND IN KALKAJI COLONY, DELHI

4786. SHRI DEVEN SEN: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government propose to reduce the rate of premium on land near Kalkaji earmarked for the rehabilitation of Displaced Persons from East Pakistan in Delhi at the original estimated price level of 1960-61, keeping in view the increased cost of land caused by inordinate delay in executing the developmental works by the contracting parties or agencies; and

(b) if not, the reason therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI D. R. CHAVAN): (a) and (b). No. The scheme of the East Pakistan Displaced Persons' Colony is aimed at providing developed plots on the basis of actual cost of acquisition of land and expenditure incurred on its development. The rate of premium to be charged cannot, therefore, be restricted to the estimates proposed at some earlier date. The rate of premium already intimated to the allottees is subject to revision on the basis of ultimate actual expenditure.

SLAUGHTERING OF ANIMALS

4787. SHRI BABURAO PATEL: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the number of pigs, sheep, cows, bulls and buffaloes slaughtered annually in the country during the last three years for food purposes. State-wise:

(b) the number and places of licensed slaughter houses in the country; and

(c) the total number of people community-wise and State-wise who eat animal flesh in the country?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) to (c). The required information is being collected from the State Governments and Union Territories and will be laid on the Table of the Sabha on receipt.

DISMAL PERFORMANCE OF D.M.S.

4788. SHRI NARENDRA KUMAR SALVE: Will the Minister of FOOD AND AGRICULTURE be pleased to state whether Government propose to appoint a Committee of Members of Parliament and experts to go into the causes of the dismal performance of the Delhi Milk Scheme during the past five years and to suggest measures for its improvement?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): No, Sir. The working of the Delhi Milk Scheme was examined by an Experts' Team headed by Dr. V. Kurien, General Manager, Kaira District Co-operative Milk Producers' Union Ltd., Anand in 1964 and the appointment of another Committee is not considered necessary at this stage. Government also do not consider the performance of the Scheme to be dismal.

FOREST DEVELOPMENT PROGRAMMES FOR MADHYA PRADESH

4789. SHRI NARENDRA KUMAR SALVE: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the Chief Minister, Madhya Pradesh had requested the Central Government to provide assistance for Forestry development programme over and above the State Plan;

(b) if so, whether the request was considered;

(c) whether the provision of Rs. 11.33 lakhs for rehabilitation of degraded forests is in the nature of Central assistance of over and above the provision in the State Plan;

(d) whether a sum of Rs. 3 lakhs recommended as Central assistance for Farm Forestry during 1968-69 is in the nature of 100 per cent grant; and

(e) the reasons for which the Central Government did not agree to an upward revision of the present rate of assistance upto Rs. 200 per acre for the scheme of "Quick Growing Species".

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE):

(a) Yes, Sir.

(b) Yes, Sir.

(c) No, Sir. The pattern of Central assistance for forestry schemes included in the State Sector is 20% grant and 30% loan.

(d) No, Sir. The pattern of central assistance for the scheme is:

(i) Extension Forestry: 50% subject to a ceiling of Rs. 500 per hectare.

(ii) Village plantations: 100% subject to a ceiling of Rs. 200 per hectare.

(e) The Government of India have since agreed to increase the ceiling rate of subsidy to Rs. 250 per acre for raising plantation of 'Quick Growing Species' for the year 1968-69.

PROCUREMENT TARGETS FOR MAHARASHTRA STATE

4790. SHRI DEORAO PATIL: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the targets fixed for the procurement of Jowar and Paddy—Rice in the State of Maharashtra for the year 1967-68 season;

(b) the actual procurement up-to-date; and

(c) the reasons for not fulfilling the targets?